

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PARAMOUNT MILLS PRIVATE LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	PARAMOUNT MILLS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	20/02/1998
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies- Chennai, Tamil Nadu, Under the Companies act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17293TN1998PTC039948
5.	Address of the registered office and principle office (if any) of corporate debtor	Registered Office: Rajapalayam Road N.H.208, T.Pudupatti Post, Thirumangalam, Madurai-625 704
6.	Date of closure of Insolvency Resolution Process	15.12.2019 (Completion of 270 days)
7.	Liquidation commencement date of Corporate Debtor	19.12.2019 (Copy of order received on 23.12.2019)
8.	Name and Registration number of the insolvency professional acting as Liquidator	Name: G.GUNASEKARAN Regn No:IBBI/IPA-001/IP-P00681/2017-2018/11178
9.	Address and E-mail of the liquidator, as registered with the Board	Address: 36,Indu Nagar, Vilankurichi Road, Vilankurichi Post, Coimbatore-641 035. Email:cagunasekar@yahoo.com
10.	Address and E-mail to be used for correspondence with Liquidator	Address: 36,Indu Nagar, Vilankurichi Road, Vilankurichi Post, Coimbatore-641 035. Email:cagunasekar@yahoo.com
11.	Last date for submission of claims	18.01.2020

Notice is hereby given that the National Company Law Tribunal (**Division Bench, Chennai**) has ordered the commencement of liquidation of the **PARAMOUNT MILLS PRIVATE LIMITED** on 19.12.2019(copy of the order received on 23.12.2019) under section 33 of the code.

The stakeholders of PARAMOUNT MILLS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before **18.01.2020** , to the liquidator at the address mentioned against item No 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the Claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Signature:

Name :G.GUNASEKARAN

Liquidator – Paramount Mills Private Limited

IBBI/IPA-001/IP-P00681/2017-2018/11178

Date : 25.12.2019

Place: Coimbatore, Tamil Nadu

